

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 24-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	O.S. 1498/2017 (SUMMONS) IA/1/2017		Shivanna G M Vs Krishna Reddy	Arun Sambrani
PLNTF EVIDENCE				
2	O.S. 1448/2012 (EVIDENCE.) IA/1/2012		Ramavathi Vs Narayanaswamy	Prakash.S.V
3	O.S. 502/2013 (EVIDENCE.) IA/1/2013		Nethravathi Vs Subbanna	Arjun Bonsle
4	O.S. 543/2013 (EVIDENCE.) IA/1/2013		Somashekar.N.B Vs Narayanappa.V	Ms Anil Associates
5	O.S. 1083/2013 (EVIDENCE.) IA/1/2013		V Narasimha Murthy Vs L.P.Srinivas	
FUTHER CHIEF OF pw				
6	O.S. 827/2013 (EVIDENCE.) IA/1/2013		Swetha.M Vs M.G.Naik	N.Nagaraju
<u>12:00 P.M - 1:00 P.M</u>				
PLNTF EVIDENCE				
7	O.S. 1506/2013 (EVIDENCE.) IA/1/2013		Shekar L Vs Sreenivasa G	B Roopesha
8	O.S. 542/2014 (EVIDENCE.)		Nagarajaiah G N Vs Dhanaraj	K R
FUTHER CHIEF OF pw				
9	O.S. 1003/2014 (EVIDENCE.) IA/1/2014		Nanjundappa Vs Lakshmamma	D L Krishnamurthy
10	O.S. 1014/2014 (EVIDENCE.) IA/1/2014		Venkatachala Vs Savithramma	J C Kumar
<u>3:00 P.M - 4:00 P.M</u>				
11	ECA 5/2014 (ISSUES.)		Kareemia Vs Jagjit Singh Bajwa	T Mohan
12	O.S. 1299/2017 (ISSUES.) IA/1/2017 IA/2/2017		Prabaiah Vs Lakshmamma	Murthy Rao
DRAFT ISSUES				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 1067/2015 (ISSUES.) IA/1/2015		Gowramma Vs Rajanna	ANAND V
14	O.S. 287/2018 (ISSUES.) IA/1/2018		Nagarathna Vs Lakshmamma	Manjunath G Kandekar
Cases listed below are adjourned due to Covid 19				
AWAIT SUMMON/NOTICE				
15	O.S. 1789/2018 (SUMMONS) IA/1/2018	10-11-2020	GOWRAMMA Vs DODDA SIDDAPPA	SRINIVAS K R
NOTICES				
16	O.S. 81/2018 (SUMMONS) IA/1/2018	10-11-2020	Shivanagappa G Vs M/s DS MAX PROPERTIES PVT. LTD.	RAMESH ADITHYA
17	O.S. 1191/2018 (SUMMONS) IA/1/2018	10-11-2020	Bhagyalakshmi Vs Ramachandrappa	M Shivaprakash
STEPS				
18	O.S. 677/2018 (SUMMONS) IA/1/2018 IA/2/2018	10-11-2020	Narayanappa Vs Munithimmappa	C M Girisha
19	O.S. 705/2018 (SUMMONS) IA/1/2018	10-11-2020	Gowramma Vs Eramma	Srinivasaiah
20	O.S. 1442/2018 (SUMMONS) IA/1/2018	10-11-2020	Gowramma Vs Jayamma	Narayanaswamy M
21	O.S. 1543/2018 (SUMMONS) IA/1/2018	10-11-2020	Raghu Rao Vs Yogaraju	D S S
SUMMONS				
22	O.S. 1141/2018 (SUMMONS) IA/1/2018	10-11-2020	Lakshmamma Vs Gowramma	S Nagaraja
WRITTEN STATEMENT				
23	O.S. 766/2018 (SUMMONS) IA/1/2018	10-11-2020	Sharadamma Vs Ramesh V	M.S. Varadharajan
24	M.C. 101/2019 (APPEARANCE OF PARTY) IA/1/2019	10-11-2020	Narasimhamurthy Vs NIL	C R

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	M.C. 446/2019 (APPEARANCE OF PARTY)	10-11-2020	Srijoni Das Vs NIL	Veena Rai
26	O.S. 518/2019 (SUMMONS) IA/1/2019	13-11-2020	Muniyappa Vs Rangappa	K V Venkatesh
AWAIT SUMMON/NOTICE				
27	O.S. 417/2019 (SUMMONS) IA/1/2019	13-11-2020	Masthafa Vs Shamsul	S G Parthasarathi
28	O.S. 766/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019	13-11-2020	SHANTHAMMA Vs VIJAYAKUMAR	K. V. RAMESH KUMAR
STEPS				
29	O.S. 101/2019 (SUMMONS) IA/1/2019	13-11-2020	Divya M Vs Nalinamma	T C N
30	O.S. 238/2019 (SUMMONS) IA/1/2019	13-11-2020	Siril Sagar Vs Francis A	Thibbegowda
31	O.S. 615/2019 (SUMMONS) IA/1/2019	13-11-2020	Kempamma Vs Krishnappa	A R
32	O.S. 984/2019 (SUMMONS) IA/1/2019	13-11-2020	MANJU N Vs RAMESH KUMAR K	Y N SATHYANARAYANA RAO
SUMMONS				
33	O.S. 422/2019 (SUMMONS) IA/1/2019	13-11-2020	PREMACHAND Vs M/S PRINNACLE DEVELOPERS REPTD BY SHALINI K	Channabasappa
34	O.S. 450/2019 (SUMMONS) IA/1/2019 IA/2/2019	13-11-2020	Sujatha Vs Munishamappa	L Mahesh
35	O.S. 508/2019 (SUMMONS) IA/1/2019	13-11-2020	Gopika Nair A V Vs Sunitha Jayaraj	V S M
AWAIT SUMMON/NOTICE				
36	O.S. 1051/2019 (SUMMONS) IA/1/2019	17-11-2020	Savithri H, Rep. by her SPA Holder C Appar Vs Dhananjaya K	A John

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
37	O.S. 1267/2019 (SUMMONS)	17-11-2020	Shivanna H L Vs Venkatalakshamma	Satyaki Associates
38	M.A. 64/2019 (SUMMONS) IA/1/2019 IA/2/2019	17-11-2020	M/s Suncity Gloria Apartment, Rep. by its Manager, Deshikachar Vs Claret Nivas, Rep. by its GPA Holder Father Chacko	G H Nagaraj
39	O.S. 1676/2019 (SUMMONS) IA/1/2019 IA/2/2019	17-11-2020	Nagesh T Vs Munivenkata Reddy R	G Jairaj
NOTICES				
40	R.A. 79/2019 (SUMMONS) IA/1/2019	17-11-2020	Ammaiamma Vs Mohan H Y	Janardhana B
SS TO DEFT. BY RPAD				
41	O.S. 1195/2019 (SUMMONS)	17-11-2020	THIMMAKKA Vs NARAYANAPPA S J	S G L
SUMMONS				
42	O.S. 1474/2019 (SUMMONS) IA/1/2019	17-11-2020	M/S TUV RHEINLAND (INDIA) PVT LTD Vs M/S PAN INDIA INFRAPROJECTS PVT.LTD.,	VIDHII PARTNERS
43	O.S. 1595/2019 (SUMMONS) IA/1/2019 IA/2/2019	17-11-2020	Kumari Ammayamma Vs Yellamma	Vinod Kumar N M
44	O.S. 1973/2019 (SUMMONS) IA/1/2019	17-11-2020	Shivanna K Vs Hemavathi K	Anjaneya reddy
45	O.S. 58/2020 (SUMMONS) IA/1/2020	17-11-2020	SRIDHARA Vs MAMATHA D	MUNIKRISHNA
46	O.S. 81/2020 (SUMMONS) IA/1/2020	17-11-2020	Sunitha Vs Indiramma	Nagendra Muniyappa
WRITTEN STATEMENT				
47	O.S. 1070/2019 (SUMMONS) IA/1/2019	17-11-2020	Sharad Javeri Vs Sophie Santhakumar	PRAKASH T HEBBAR

COMPLIANCE

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 24-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
48	O.S. 105/2018 (A.D.R) IA/1/2018	17-11-2020	Vijayamma alias Vijayalakshamma T Vs Marenahallappa	Rajanna C
PLNTF EVIDENCE				
49	O.S. 130/2018 (EVIDENCE.)	26-11-2020	Kamamma Vs Kanthamma	HAJIRA BI
50	O.S. 566/2018 (EVIDENCE.) IA/1/2018	26-11-2020	Radhamma Vs Chikkegowda	Shaila Shree
51	O.S. 1458/2018 (EVIDENCE.) IA/1/2018	26-11-2020	Vishwas Polepalli Balavaradaraja Shetty, Rep. by PA holder Balavaradaraja Shetty P K Vs Gooty sreehari	G R Santhosh
52	O.S. 1828/2018 (EVIDENCE.) IA/1/2018	26-11-2020	Thirumalaiah Vs Chikkavenkataswamy alias Venkataramanaiah	P R Harish Kumar
53	P and SC 8/2019 (EVIDENCE.) IA/1/2019	26-11-2020	Sunil Kumar Vs Nil	T C Narayanaswamy
FUTHER CHIEF OF pw				
54	O.S. 1388/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	26-11-2020	Muninarayanappa Vs Munidasarappa	SRIRAM
55	O.S. 597/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	26-11-2020	Kalegowda Vs Ranganatha H	Murthy D L
PLNTF EVIDENCE				
56	O.S. 1033/2014 (EVIDENCE.) IA/1/2014	04-12-2020	Maheshwari Vs Jayamma	Nagaraju G M
57	O.S. 1155/2014 (EVIDENCE.) IA/1/2014	04-12-2020	Bhagya Vs Parvathamma	K S M
58	O.S. 1257/2014 (EVIDENCE.) IA/1/2014	04-12-2020	Sudha S Vs Siddaramaiah	N Lokesh
59	O.S. 1272/2014 (EVIDENCE.)	04-12-2020	Shakeela Bhanu Vs Khairunnisa	H R

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
60	O.S. 1307/2014 (EVIDENCE.) IA/1/2014	04-12-2020	Munirathna Vs Susheelamma	M L Gowda
61	O.S. 1591/2014 (EVIDENCE.) IA/1/2014	04-12-2020	Keshava Vs Nagesh C	Muniraju
62	O.S. 1613/2014 (EVIDENCE.)	04-12-2020	Chowdappa Vs Chikkakkayamma	H V R
63	O.S. 30/2015 (EVIDENCE.) IA/1/2015	04-12-2020	Rajanna Vs Venkatalakshamma	Mylaraiah Associates
64	O.S. 234/2015 (EVIDENCE.) IA/1/2015	04-12-2020	Nanjappa G V Vs Kempamma	G.VENKATAPPA
FUTHER CHIEF OF pw				
65	O.S. 1939/2014 (EVIDENCE.) IA/1/2014	04-12-2020	Ravi M Vs Madesh M	R Nagabushana
PLNTF EVIDENCE				
66	O.S. 286/2015 (EVIDENCE.) IA/1/2015	05-12-2020	Sunandamma Vs Shivakumar V P	D G
67	O.S. 472/2015 (EVIDENCE.) IA/1/2015 IA/2/2015	05-12-2020	Rajanna Vs Hanumaiah	D V V
68	O.S. 568/2015 (EVIDENCE.) IA/1/2015	05-12-2020	Shankuntamma H N Vs Narayanappa	T S
69	O.S. 725/2015 (EVIDENCE.) IA/1/2015	05-12-2020	Suma Devi Vs Gowramma	
70	O.S. 1015/2015 (EVIDENCE.) IA/1/2015	05-12-2020	Thanuja Vs Srinivas N	Anjanamurthy
71	O.S. 1078/2017 (EVIDENCE.) IA/1/2017	05-12-2020	Manohara K J Vs Sunandamma	R B Prakash
FUTHER CHIEF OF pw				
72	O.S. 250/2015 (EVIDENCE.)	05-12-2020	TUV Rheinland India Pvt. Ltd. Rep. by Paa Puratchikkanal Vs PPS Enviro Power Private Limited	Dhananjay Joshi

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
73	O.S. 1326/2015 (EVIDENCE.) IA/1/2015	05-12-2020	Deepa M Vs Narayanamma	L. RAVIKUAMR
74	O.S. 1228/2017 (EVIDENCE.) IA/1/2017	05-12-2020	Ramaiah since dead by Lrs. Lakshmi Vs Venkatesh	Janardhana

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IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 24-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
WRITTEN STATEMENT				
1	O.S. 1377/2016 (SUMMONS) IA/1/2016		Shanthamma Vs Krishnappa	
2	Misc 23/2003 (HEARING)		RUDRAMMA Vs SIDDAGANGAPPA	THOMAS V.PEOR
3	O.S. 344/2010 (HEARING) IA/1/2010		ANTHARAJU Vs JOSEPH	M.VENKATAPPA
4	O.S. 768/2010 (HEARING) IA/1/2010		VIMALA Vs MUNISWAMY @ APPANNA	Y.N.SATHYANARAYANA RAO
5	O.S. 7/2011 (HEARING) IA/1/2011 IA/2/2011		RATHNAMMA Vs NAGAMMA AND OTHERS	GOVINDARAJU
6	O.S. 476/2011 (HEARING)		ROJAMMA @ ROJI Vs ANTHONAPPA	G.R. SAMPANGAPPA
7	O.S. 1330/2016 (HEARING) IA/1/2016		Padhma Vs Muniyamma	
8	O.S. 1719/2017 (HEARING) IA/1/2017		Venkatalakshmi Vs Puttaiah	
<u>12:00 P.M - 1:00 P.M</u>				
9	O.S. 1002/2017 (HEARING) IA/1/2017		Mahesh S Vs Jnaneshwarachar	B H S
10	O.S. 1188/2017 (HEARING) IA/1/2017		Lakshman C Vs Jayalakshmi	M Ramakrishna
11	O.S. 13/2018 (HEARING) IA/1/2017 IA/2/2017 IA/3/2017		M DEVARAJ Vs THE COMMISSIONER OF POLICE	H.C. NAGARAJ
12	O.S. 63/2018 (HEARING) IA/1/2017 IA/2/2017		G H NAGARAJ Vs C S MAHALAKSHMI	MURTHY D.L.
13	O.S. 273/2018 (HEARING) IA/1/2018 IA/2/2018		Vijayendra Kumar S V Vs Mohananga	S R D

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 348/2018 (HEARING) IA/1/2018		Roopa Vs Chandrappa M	Geetha C J
15	O.S. 556/2020 (HEARING)		Union Bank of India, Rep. by Jampula Siddhartha Vs M/s Pepperwood Food Joint, Rep. by Pakalapati Sri Priya	Shivashankar A
16	O.S. 850/2020 (HEARING) IA/1/2020		RHEA KHANNA REPTD BY NIRMAL JOSEF Vs HARSHITA KUMAR	ARUN PONAPPA
17	O.S. 1073/2010 (ARGUMENTS.) IA/1/2010		BACHAMMA Vs NARAYANAMMA AND OTHERS	B.V.RAJESH D1 TO 5 - SRI.U.SHIVAKUMAR

3:00 P.M - 4:00 P.M

OBECTION

18	Misc 85/2016 (SUMMONS)		Anthony Raj Vs Lakshmana R	
19	O.S. 1103/2008 (ISSUES.) IA/1/2008 IA/2/2008		JAYAMMA Vs GOWRAMMA	
20	O.S. 1658/2013 (ARGUMENTS.) IA/1/2013		Gowramma Vs Chikka Yerrappa	M D V
21	O.S. 835/2016 (ARGUMENTS.)		Padhma Vs Sadappa	K V H

ARGUMENTS

22	M.A. 37/2018 (ARGUMENTS.) IA/1/2018		Tajuddin Vs Mohammed Khan	S G Venkatachalapathy
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Cases listed below are adjourned due to Covid 19

23	O.S. 1122/2017 (A.D.R) IA/1/2017	29-09-2020	Srivani Chandrashekar Vs Thimmakka	A V A
24	O.S. 1186/2017 (A.D.R) IA/1/2017 IA/2/2017	29-09-2020	Sowmya, REP BY SOWMYA Vs Nirmala K C	R Anil Kumar
25	O.S. 772/2018 (A.D.R) IA/1/2018 IA/2/2018	29-09-2020	Nirmala K C Vs Sowmya	S. Ramesh

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
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Cause List Date: 24-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	M.C. 336/2019 (A.D.R)	29-09-2020	Manjunatha G Vs NIL	M Mahadeva
27	M.C. 221/2018 (A.D.R)	08-10-2020	Praveen T Vs NIL	C Prakash
28	O.S. 1144/2010 (EVIDENCE.) IA/1/2010 IA/2/2010	08-10-2020	MYSORE STONEWARE PIPES ND PROPERTIES LTD. Vs SAROJAMMA AND OTHERS	JUST LAW
29	O.S. 1161/2011 (EVIDENCE.) IA/1/2011 IA/2/2011	08-10-2020	GOWRAMMA Vs KRISHNAPPA	K.R PUTTARAJU
30	O.S. 835/2013 (EVIDENCE.) IA/1/2013	08-10-2020	Hanumakka Vs Narasamma	R.Krishnappa
31	O.S. 998/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	08-10-2020	Anjinamma alias Ammayamma Vs Kempaiah alias Sinkappa	P.Venkatashiva Reddy
32	O.S. 1260/2013 (EVIDENCE.) IA/1/2013	17-10-2020	Sujatha Vs Sanjeevappa	V.S. Patil
33	O.S. 1511/2016 (EVIDENCE.) IA/1/2016	17-10-2020	Poornima S Vs Somashekaraiiah D S alias D S Soma Shekar	K N K
34	O.S. 932/2017 (EVIDENCE.)	17-10-2020	Muniyamma Vs Narayanamma	
35	O.S. 1387/2016 (SUMMONS)	25-11-2020	Mallamma Vs Muniyamma	
36	O.S. 587/2018 (SUMMONS) IA/1/2018 IA/2/2018	25-11-2020	Amrutha Vs Narayana Gowda	N Lokanath
37	O.S. 757/2018 (SUMMONS) IA/1/2018	25-11-2020	Architha Vs Giddegowda T N	B.C.J.
38	O.S. 1340/2018 (SUMMONS)	25-11-2020	Gowramma Vs Muniyamma	S G D

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	O.S. 1715/2018 (SUMMONS) IA/5/2018 IA/1/2018 IA/2/2018 IA/4/2018 IA/3/2018	27-11-2020	Venkatamma Vs Sanjeevaiah	Satish R Girji
40	O.S. 142/2019 (SUMMONS) IA/1/2019 IA/2/2019	27-11-2020	MUNIYELLAPPA Vs YELLAPPA T	R Lokesh
41	O.S. 830/2019 (SUMMONS) IA/1/2019	27-11-2020	Kempegowda M Vs Gowramma	Nagendranath N
42	O.S. 1964/2019 (SUMMONS) IA/1/2019	16-12-2020	MANJUNATHA GOWDA B M Vs VISHWANATH R	NAGESH V
43	O.S. 479/2020 (SUMMONS)	16-12-2020	PRAVEEN KUMAR ALIAS SANTOSH Vs VENKATESH REDDY B	NIVEDITHA R
44	O.S. 802/2020 (SUMMONS) IA/1/2020	16-12-2020	BYALAPPA Vs RANADEER SINGH S	K P JAYASIMHA
45	M.C. 189/2020 (NOTICE)	16-12-2020	PRASANNA KUMAR B N Vs SHILPA K S	K RAGHAVENDRA
46	O.S. 856/2019 (SUMMONS) IA/1/2019	19-12-2020	Ramesh Vs Raja V	S H Prasanna Kumar
47	O.S. 1322/2019 (SUMMONS) IA/1/2019	19-12-2020	Venkatamma Vs Venkataramaiah	K V Lokesh
48	O.S. 1506/2019 (SUMMONS)	19-12-2020	Vinod P Vs Sridhar V	S Jaya Prakash
49	O.S. 1779/2019 (SUMMONS) IA/1/2019	19-12-2020	Venkatesh Vs Venkatamma	Ramesh
50	O.S. 1916/2019 (SUMMONS) IA/1/2019	19-12-2020	Prakash G Vs Vanitha Jagannath	B.C. VENKATESH

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
24.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 79/1996	1. O.S. 549/2011
2. O.S. 2843/2005	2. O.S. 24/2013
3. O.S. 1151/2017	3. O.S. 186/2013
4. O.S. 619/2018	4. O.S. 176/2011
5. O.S. 911/2020	5. O.S. 253/2011
6. O.S. 1429/2011	6. O.S. 355/2013
7. O.S. 536/2013	7. O.S. 423/2013
7. O.S. 1763/2013	8. O.S. 2141/2014
8. O.S. 343/2013	9. O.S. 303/2018
9. M.C. 409/2019	10. O.S. 819/2018
10. M.A. 41/2020	11. O.S. 1794/2019
11. O.S. 1656/2012	12. O.S. 874/2014
	13. O.S. 1070/2009

IV ASCJ 23.09.2020
Bengaluru Rural District, Bengaluru.

In the Court of V Addl. Senior Civil Judge,

Bangalore Rural District Bangalore
Cause List Dated 24-09-2020

MORNING SESSION

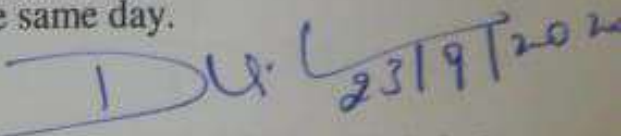
Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS.3005 /2006	Hearing	Sri. K.T.G
02	OS. 1646/2007	Hearing	-
03	OS.1487/2011	Hearing	Sri. K.V
04	OS. 2265/2006	Arguments	Sri. T.K.R
05	OS. 375/2015	Arguments	Sri. J.G
06	OS. 358/2016	Arguments	Sri. E.Y
07	R.A. 23/2016	Arguments	Sri. G.M.L.G

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 1555/2012	Hearing	Sri. D.G
02	OS. 891/2020	Hearing	Sri.Chalpathi
03	M.C. 116/2016	Arguments	Sri. M.V
04	M.C. 131/2016	Arguments	Sri. M.Z
05	M.C. 137/2016	Arguments	Sri. K.K.K.

NOTE :

1. Only 12 matters posted for hearing / argument are available on 24.09.2020
2. The next date of hearing pertaining to other matters posted on 24.09.2020 will be given on the same day.


V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

Cases Listed on 24-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 1655/2006	Hearing
02	O.S. 3000/2006	Evidence
03	O.S. 2038/2006	Arguments
04	O.S. 2203/2006	Arguments
05	O.S. 2370/2006	Arguments
06	O.S. 1960/2007	Evidence
07	O.S. 1423/2007	Arguments
08	Misc. 56/2014	Hearing
09	FDP 22/2015	Hearing
10	O.S. 1756/2015	Hearing
11	O.S. 927/2020	Hearing
12	O.S. 1081/2007	Objections (V.C. at 12.30 p.m.)

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 87/2007	Hearing
02	O.S. 722/2007	Hearing
03	O.S. 1184/2007	Hearing
04	O.S. 1415/2007	Hearing
05	O.S. 2495/2007	Hearing
06	O.S. 2415/2007	Evidence
07	L.A.C. 15/2009	Evidence
08	O.S. 1253/2009	Evidence
09	O.S. 845/2009	Hearing
10	O.S. 299/2017	Arguments
11	R.A. 56/2020	Orders
12	O.S. 920/2020	Orders

ht 23/09/2020

VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.